

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 3601**

**TO BE ANSWERED ON THE 02<sup>ND</sup> APRIL, 2025/ CHAITRA 12, 1947 (SAKA)**

**COMPENSATION FOR MARTYRED PERSONNEL FROM CAPFs**

**3601. SHRI SATNAM SINGH SANDHU:**

**Will the Minister of Home Affairs be pleased to state:**

**(a) the details of compensation, ex-gratia payments and other benefits provided to the families of martyred personnel from Central Armed Police Forces (CAPFs), force-wise details thereof;**

**(b) whether Government has increased financial assistance for the families of paramilitary martyrs in the last five years, and if so, the details thereof;**

**(c) The number of CAPF personnel who have sacrificed their lives in the line of duty during the last five years, year-wise and force-wise details thereof; and**

**(d) the details of employment, educational and healthcare benefits provided to the dependents of martyred CAPF personnel?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI NITYANAND RAI)**

**(a): The details of the compensation, ex-gratia payments, and other benefits provided to the families of deceased Central Armed Police Forces (CAPFs) and Assam Rifles (AR) personnel are annexed.**

**(b): The Government has increased financial assistance for the families of deceased CAPFs personnel time to time. The details of major last enhancement are as under: -**

<b>S.N.</b>	<b>Particular</b>	<b>Details of enhancement of financial assistance.</b>	
		<b>From</b>	<b>To</b>
<b>1.</b>	<b>Central Ex-gratia.</b>		
	<b>(i) Death due to accidents in bonafide Government duty.</b>	<b>Rs. 10 Lakhs</b>	<b>Rs. 25 Lakhs</b>
	<b>(ii) Death occurring in border skirmishes and action against militants, terrorists, extremists, sea pirates and specified high altitude, inaccessible border posts,</b>	<b>Rs. 15 Lakhs</b>	<b>Rs. 35 Lakhs</b>
<b>2.</b>	<b>Death-cum-retirement gratuity (DCRG) (Maximum limit)</b>	<b>Rs. 20 Lakhs</b>	<b>Rs. 25 Lakhs</b>
<b>3.</b>	<b>Financial assistance from Bharat ke Veer Trust.</b>	<b>Rs. 15 Lakhs</b>	<b>Rs. 25 Lakhs</b>
<b>4.</b>	<b>Risk Fund.</b>	<b>Rs. 20 Lakhs</b>	<b>Rs. 30 Lakhs</b>
<b>5.</b>	<b>Central Armed Police Salary Package (CAPSP)- Accidental death insurance.</b>	<b>Rs. 60 Lakhs</b>	<b>Rs. 1.10 Cr.</b>
<b>6.</b>	<b>Medical Allowance.</b>	<b>Rs. 500/- Per month.</b>	<b>Rs. 1000/- Per month.</b>
<b>7.</b>	<b>Extraordinary family pension</b>	<b>Rs. 7,000/- per month</b>	<b>Rs. 18,000/- per month</b>

**(c): Year/Force wise details of CAPFs & AR personnel who laid down their lives in the line of duty during last five years are as under:-**

<b>Year/ Force</b>	<b>2020</b>	<b>2021</b>	<b>2022</b>	<b>2023</b>	<b>2024</b>	<b>Grand Total</b>
<b>CRPF</b>	<b>26</b>	<b>12</b>	<b>10</b>	<b>6</b>	<b>12</b>	<b>66</b>
<b>BSF</b>	<b>9</b>	<b>14</b>	<b>19</b>	<b>16</b>	<b>21</b>	<b>79</b>
<b>ITBP</b>	<b>4</b>	<b>6</b>	<b>13</b>	<b>9</b>	<b>6</b>	<b>38</b>
<b>SSB</b>	<b>1</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>2</b>
<b>CISF</b>	<b>0</b>	<b>0</b>	<b>1</b>	<b>0</b>	<b>0</b>	<b>1</b>
<b>AR</b>	<b>5</b>	<b>6</b>	<b>1</b>	<b>1</b>	<b>0</b>	<b>13</b>
<b>Total</b>	<b>45</b>	<b>38</b>	<b>45</b>	<b>32</b>	<b>39</b>	<b>199</b>

**(d): The following employment, education and health care benefits are also available for the dependents of deceased CAPFs & AR personnel:-**

**(i) Appointment on compassionate ground: - 5% vacancies are reserved in Group-C for appointment for the Next of Kins (NoKs)/ dependents of the deceased CAPFs & AR personnel.**

**(ii) Prime Minister's Scholarship Scheme (PMSS): Launched to encourage higher technical and professional education among the wards and widows of CAPF and Assam Rifles personnel, the scheme offers 2,000 scholarships annually (1,000 for boys and 1,000 for girls). The scholarship amounts are ₹3,000 per month for girls and ₹2,500 per month for boys, disbursed annually as ₹36,000 and ₹30,000, respectively.**

**(iii) Quota for wards of CAPF:- 26 seats in MBBS & 03 seats in BDS have been reserved for the wards of serving/deceased CAPFs & AR personnel.**

**(iv) Medical Facilities: Retired personnel/NoKs of deceased CAPF personnel are entitled to receive medical facilities from CGHS/CPMF Hospitals or a medical allowance of ₹1000 per month.**

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The Government of India has taken several welfare initiatives for the personnel of the Central Armed Police Forces (CAPFs) and their families. These initiatives encompass financial assistance, educational support, housing, and rehabilitation services.

- **Ayushman CAPF:** It is an initiative launched by the Government of India under the Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (AB PM-JAY) specifically for personnel of the Central Armed Police Forces (CAPFs) and their families. It provides cashless and paperless medical treatment at empanelled private and government hospitals across India
- **Ex-Gratia Payments:** In the unfortunate event of death due to accidents during duty, CAPF personnel's next of kin receives ₹25 lakh. For deaths resulting from acts of violence by terrorists or during enemy action, the compensation is ₹35 lakh.
- **Accidental death insurance coverage under CAPF salary package scheme:** This policy offers financial support to the families of personnel who lose their lives in the line of duty.
- **Prime Minister's Scholarship Scheme (PMSS):** Launched to encourage higher technical and professional education among the wards and widows of CAPF and Assam Rifles personnel, the scheme offers 2,000 scholarships annually (1,000 for boys and 1,000 for girls). The scholarship amounts are ₹3,000 per month for girls and ₹2,500 per month for boys, disbursed annually as ₹36,000 and ₹30,000, respectively.

- **Contributory Welfare Fund:-** Necessary guidelines issued to bring uniformity in payout to the Next of Kins (NoKs) of deceased CAPF personnel from Contributory Welfare Fund.
- **Quota for wards of CAPF:-** 26 seats in MBBS & 03 seats in BDS have been reserved for the wards of serving/deceased CAPFs & AR personnel.
- **CAPF e-Awas Portal:** A dedicated online platform facilitates the registration and allotment of residential quarters to CAPF personnel. The portal also provides services such as retention and regularization of accommodations.
- **Welfare and Rehabilitation Board (WARB):** Established to oversee the welfare and rehabilitation of retired CAPF personnel and their families, including the next of kin of deceased or disabled personnel, WARB operates through State and District Welfare Officers across the country.
- **“CAPF Punarvaas” scheme:** - A “CAPF Punarvaas” scheme was launched by linking Private Security Agencies (Regulation) Act (PSARA) website with WARB website where the data of retired and willing Ex-CAPF/AR personnel is made available to Private Security Agencies on PSARA website for re-employment in Private Security Agencies.
- **Medical Facilities:** Retired personnel and their spouses receive medical facilities from CGHS/CPMF Hospitals or a medical allowance of ₹1000 per month.

- **Risk and Hardship Allowances:** Enhancements have been made to the existing risk and hardship allowances for CAPF personnel deployed in Jammu and Kashmir and Left-Wing Extremism affected districts.
- **Kendriya Police Kalyan Bhandar (KPKB):** Formerly known as the Central Police Canteen, KPKB provides quality products to CAPF personnel at discounted rates through direct negotiations with suppliers.
- **Liberalized Pension Awards (LPA) and Extraordinary Family Pension (EFP):** There are special pension schemes designed for the families of Central Armed Police Forces (CAPF) personnel who suffer death or disability due to operational hazards, ensuring financial security for their dependents.
- **Bharat Ke Veer:** It is an initiative launched by the Ministry of Home Affairs (MHA) to support the families of deceased Central Armed Police Forces (CAPF) personnel. It enables citizens to contribute financially to the families of soldiers who have sacrificed their lives in the line of duty.

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